

(6)

Date: 25/3/88.

order dt 11.3.88
was served on
applicant on 23.3.88.

29/3/88
29/3

Neither the applicant nor his Advocate is present. Mr. S. K. Hatle, Chief Law Assistant from C.P.O.'s Office, Central Railway, Bombay is present on behalf of the respondents. He says that the reply is under preparation of their Advocate ~~and~~ Mr. P. R. Pai and he would require some more time to file the reply.

Adjourned to 24th June 1988 for further directions.

No notice of this date to any party.

~~Accepted~~
~~25/3/88~~

Date: 24/6/88.

Neither the applicant nor his Advocate is present. Mr. R. B. Wadgaonkar, Personnel Inspector from D.R.M.'s office, Central Railway, Bhujawal is

P.T.O.